

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2464  
TO BE ANSWERED ON MARCH 13, 2025**

**‘JAL HI AMRIT’ SCHEME IN MAHARASHTRA**

**NO. 2464. DR. BACHHAV SHOBHA DINESH:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether the Government is implementing the ‘Jal Hi Amrit’ scheme across the country;**
- (b) if so, the details thereof including the main features and the procedure under the said scheme;**
- (c) the details of the sanctioned/ongoing projects and allocation of funds under the said scheme in the country, State-wise including district-wise in Maharashtra;**
- (d) the details of the action taken/being taken for Nashik, Dhule and Malegaon, Maharashtra under the said scheme;**
- (e) whether Union Government has received any proposals from the State Government of Maharashtra or any public representative for Nashik, Dhule and Malegaon during the last five years; and**
- (f) if so, the response of the Government thereto?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (f): Sanitation being a state subject, management of sewerage and septage system in the cities/towns is the responsibility of the State Governments and the Urban Local Bodies (ULBs)/Urban Development Authorities. However, Government of India supplements the efforts of the States and Urban Local Bodies (ULBs) in providing infrastructure for basic services such as sewerage and septage infrastructure in urban areas through its various flagship Missions like Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.**

**"Jal Hi AMRIT" is a sub-scheme under AMRUT 2.0 reforms launched in the year 2024-25, which aims to incentivize States and Union Territories (UTs) to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this sub-scheme is to build capacity and incentivizing qualitative improvements in the treated discharge effluent. This initiative is targeted to create opportunities for suitable reuse of water, contributing to the overall goal of water security through increasing water availability under the Mission.**

**This initiative is for award of incentives to the existing Sewage Treatment Plants (STPs) and not for sanction of new projects. Participation of existing STPs under this sub-scheme is voluntary.**

**Under this programme, provision has been made for assessment of participating STPs based on the desktop assessment, field verification, water quality testing and thereafter issue of Star-rating certificate with six months validity to the eligible STPs based on the final assessment. The amount of incentive for the STPs with 3-Star and above rating in different groups is as below:**

Star rating	Group - 1	Group - 2	Group - 3	Group - 4	Group - 5
	STPs with treatment capacity				
	< 5 MLD	5 to <10 MLD	10 to <50 MLD	50 to <100 MLD	100 MLD & above
*****	0.75 Crore	1.5 Crore	4 Crore	6 Crore	8 Crore
****	0.5 Crore	1 Crore	2 Crore	3 Crore	5 Crore
***	0.25 Crore	0.75 Crore	1 Crore	2 Crore	2 Crore

**A 70:30 incentive release structure has been adopted for this program with release of 70% of the incentive upfront to the STPs after meeting the required conditions and remaining 30% of incentive upon maintaining their star rating for another six months. 4 Star and 3 Star-rated STPs becomes eligible for balance incentive as earmarked for higher rating, upon upgradation of their Standards to 5 Star and 4 Star rating respectively by next year.**

**Concerned STPs are to utilize the incentive released under the sub scheme for improvement of operating efficiencies, technology upgradation, capital expenditures for reuse infrastructure, setting up of real time data management system (OCEMS & SCADA etc.) and capacity building of staff.**

**An online module has been developed by MoHUA and ULBs/ STPs have submitted their information/ details on this module on AMRUT 2.0 portal. A total of 860 Sewage Treatment Plants have submitted information on the online platform for assessment. State-wise number of districts and STPs enrolled for the incentive under this scheme is given in annexure. 84 Sewage Treatment Plants from Maharashtra have submitted information on the online portal, which includes 11 STPs from Nashik District/ ULB. However, No STP from Malegaon and Dhule town/ city have submitted information for assessment under this scheme.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF UNSTARRED QUESTION NO. 2464 REGARDING "JAL HI AMRIT" SCHEME IN MAHARASHTRA", DUE FOR ANSWER IN THE LOK SABHA ON 13.03.2025.**

<b>Sl No</b>	<b>State/UT's</b>	<b>No. of Districts</b>	<b>No of STPs enrolled (submitted information) via online platform for assessment</b>
<b>1</b>	<b>ANDHRA PRADESH</b>	<b>3</b>	<b>9</b>
<b>2</b>	<b>BIHAR</b>	<b>4</b>	<b>7</b>
<b>3</b>	<b>CHANDIGARH</b>	<b>1</b>	<b>6</b>
<b>4</b>	<b>CHHATTISGARH</b>	<b>6</b>	<b>11</b>
<b>5</b>	<b>DADRA AND NAGAR HAVELI AND DAMAN AND DIU</b>	<b>1</b>	<b>1</b>
<b>6</b>	<b>DELHI</b>	<b>1</b>	<b>15</b>
<b>7</b>	<b>GUJARAT</b>	<b>4</b>	<b>41</b>
<b>8</b>	<b>HARYANA</b>	<b>12</b>	<b>52</b>
<b>9</b>	<b>HIMACHAL PRADESH</b>	<b>2</b>	<b>7</b>
<b>10</b>	<b>JAMMU AND KASHMIR</b>	<b>4</b>	<b>14</b>
<b>11</b>	<b>JHARKHAND</b>	<b>2</b>	<b>10</b>
<b>12</b>	<b>KARNATAKA</b>	<b>30</b>	<b>162</b>
<b>13</b>	<b>KERALA</b>	<b>8</b>	<b>19</b>
<b>14</b>	<b>MADHYA PRADESH</b>	<b>14</b>	<b>35</b>
<b>15</b>	<b>MAHARASHTRA</b>	<b>12</b>	<b>84</b>
<b>16</b>	<b>MANIPUR</b>	<b>1</b>	<b>1</b>
<b>17</b>	<b>ODISHA</b>	<b>5</b>	<b>10</b>
<b>18</b>	<b>PUNJAB</b>	<b>21</b>	<b>90</b>
<b>19</b>	<b>RAJASTHAN</b>	<b>25</b>	<b>92</b>
<b>20</b>	<b>TAMIL NADU</b>	<b>14</b>	<b>45</b>
<b>21</b>	<b>TELANGANA</b>	<b>8</b>	<b>48</b>
<b>22</b>	<b>TRIPURA</b>	<b>1</b>	<b>1</b>
<b>23</b>	<b>UTTAR PRADESH</b>	<b>23</b>	<b>45</b>
<b>24</b>	<b>UTTARAKHAND</b>	<b>7</b>	<b>21</b>
<b>25</b>	<b>WEST BENGAL</b>	<b>5</b>	<b>34</b>
	<b>Total</b>	<b>214</b>	<b>860</b>